

(b) the steps being taken in this regard ?

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI Z.R. ANSARI) : (a) and (b). Studies have been made on water and land pollution. The steps taken include the following :

- (i) Water quality monitoring stations have been set up by the Central Pollution Control Board at different stretches of river Yamuna; and
- (ii) A scheme on waste water disposal on land has been taken up.

Off-Shore Ocean Bottom Electromagnetic Studies

4193. SHRI D.B. PATIL : Will the PRIME MINISTER be pleased to state :

(a) whether off-shore ocean bottom electromagnetic (OBE) studies have been started by the Indian Institute of Geomagnetism (IIG) to discover oil below the sea bed; and

(b) if so, locations where the studies have started or likely to be started ?

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY AND THE MINISTER OF STATE IN THE DEPARTMENTS OF OCEAN DEVELOPMENT, ATOMIC ENERGY, ELECTRONICS AND SPACE (SHRI K.R. NARAYANAN) : (a) No, Sir.

(b) Does not arise.

Fraud in Pagra Nawada Dalsingh Sarai Branch of Union Bank of India

4194. SHRI RAM BAHADUR SINGH : Will the Minister of FINANCE be pleased to state :

(a) whether a fraud was detected in the Union Bank of India Branch at Pagra Nawada Dalsingh Sarai in Bihar on 4 March, 1982;

(b) whether a first information report was registered in Police Station at Dalsingh

Sarai, Samastipur district on 4 March, 1982;

(c) if so, the details thereof and action taken so far; and

(d) if no action has been taken, the reasons therefor ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) : (a) Union Bank of India has reported that the ex-Branch Manager of its Pagra Nawada Branch took on 4.3.82 a sum of Rs. 1.90 lakhs from the Bank's Cash safe for depositing with State Bank of India, Dalsingh Sarai Branch. However, he deposited only Rs. 0.70 lakh instead of Rs. 1.90 lakhs, swindling the balance amount of Rs. 1.20 lakhs.

(b) to (d). The Bank has reported that a complaint was lodged with the Dalsingh Sarai Police Station, Samastipur, on 4.3.82. The police have charge-sheeted the ex-Branch Manager, his nephew and the Head Cashier at the Branch at that time for the embezzlement of Rs. 1.20 lakhs. The Bank has further reported that both the Branch Manager and Head Cashier have been placed under suspension from the Bank's service.

Income Tax Raids in Gujarat

4195. SHRI RANJITSINGH GAEKWAD : Will the Minister of FINANCE be pleased to state :

(a) the number of income tax raids conducted in Gujarat during the year 1986; district-wise; and

(b) the amount unearthed ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) : (a) and (b). During the year 1986, 668 searches were conducted in Gujarat which resulted in seizure of *prima facie* unaccounted assets worth Rs. 621.17 lakhs. Due to large number of searches, it is not practicable to give district-wise break-up.